

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4895  
ANSWERED ON:02.09.2011  
POWER PROJECTS OF NTPC  
Deshmukh Shri K. D.

**Will the Minister of POWER be pleased to state:**

- (a) whether certain cases of alleged corruption and irregularities in the construction work of various projects of National Thermal Power Corporation Limited (NTPC) have come to the notice of the Government;
- (b) if so, the details thereof during each of the last three years and the current year along with the present status of the construction works, project- wise;
- (c) whether the Government has initiated any action in these cases;
- (d) if so, the details thereof; and
- (e) the number of cases in regard to which enquiry has been initiated/completed and the action taken against the officers found guilty during the aforesaid period?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): Yes, Madam.

(b): The details of alleged corruption and irregularities in the construction work of various projects of NTPC Limited are given in Annex-I.

The status of construction of the projects, as referred to in Annex- I, is given at Annex-II.

(c): Yes, Madam.

(d): As explained in Annex-I, Central Vigilance Commission (CVC) has taken action in case no. CVC Ref.008/PMR/018 dated 07.03.08 and has closed the case on 01.06.10. In respect of case no.MOP Ref. C-13011/74/2010-V&S dated 7.12.10, a report has been sent to CVC. NTPC has initiated actions in respect of case no. CVC Ref 007/PWR/041-64187 dated 2.2.2011.

(e): As given in Annex-I of the reply at (b) above.